

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON


17.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/744/ (IB)/CB/2018
NAME OF THE PETITIONER(S) : M.K. SONS ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYROLLE LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Deepa Mariappan Asst. Adv. B. Dhaharaj	counsel for petitioner	Deepa
2.	For TK Bhaskar Shwetha Varadewan Vikram - P - Jain	counsel for the Respondent	

ORDER

Counsels for both the parties present, submitted that the parties are exploring the possibilities of settlement, and prayed for time for reporting the same. Put up on **31.08.2018** at **10.30 AM.**

MS

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)